

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY); (a) to (c) The public sector banks operating in Madras has organised two public functions on June 25 and 26, 1984 to mark extension of credit support to the extent of Rs. 228.42 lakhs to 25,106 beneficiaries. At the functions only a token disbursement was made, other loans being disbursed by the banks in the course of their normal operations. The quantum of loans depended on the nature and scale of activity proposed. Broadly the loans ranged between Rs. 200 to Rs. 5000

Export of Wheat

1520. SHRI VITHALBHAI MOTIRAM PATEL: Will the Minister of COMMERCE be pleased to state;

(a) whether there is any proposal under Government's consideration to export wheat; and

(b) if so, what are details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR):

(a) No, Sir.

(b) Does not arise.

बम्बई की बन्द कपड़ा मिलों के मजदूरों को रोजगार

1521. श्री सत्यपाल मलिक: क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि:

(क) बम्बई में मजदूरों के आन्दोलन के कारण बन्द की गई एसी कपड़ा मिलों के बारे में सरकार की नीति क्या है, जिनका सरकार द्वारा अधिग्रहण नहीं किया गया था;

(ख) क्या सरकार ने इन मिलों के बरोजगार हूये मजदूरों को रोजगार प्रदान करने की कोई वैकल्पिक योजना तैयार की है; और

(ग) यदि हाँ, तो उसका ब्यौरा क्या है?

वाणिज्य मंत्रालय तथा पूर्ति विभाग में राज्य मंत्री (श्री नीहार रंजन लस्कर): (क) 30 जून, 1984 की स्थिति के अनुसार,

बम्बई में तीन सूती कपड़ा मिलों बन्द पड़ी थी, जिनके प्रबंध का अधिग्रहण सरकार द्वारा नहीं किया गया। सरकार का इन मिलों का प्रबंध अधिग्रहण करने का कोई प्रस्ताव नहीं है।

(ख) तथा (ग) प्रश्न नहीं उठते।

Prosecution of a Manager of Punjab and Sind Bank, Delhi

1522. SHRI CHATURANAN MISHRA; Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that as a result of C.B.I. investigation a Manager of the Punjab and Sind Bank, Delhi was prosecuted for allegedly cheating the bank to the tune of Rs. 2,15,000;

(b) if so, what are the details thereof;

(c) whether Government are aware that some officers of the Punjab and Sind Bank, Delhi have accumulated wealth disproportionate to their known sources of income; and

(d) if so, whether investigations have been made into these allegations?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY); (a) and (b) The Central Bureau of Investigation (CBI) is reported to have launched prosecution against an officer of the Punjab and Sind Bank under sections 420, 467, 468, 471 and 477-A of the IPC.

(c) and (d) Punjab and Sind Bank is reported to have received some complaints alleging, *inter alia*, accumulation of wealth by some officers of the Bank, disproportionate to their known sources of income. The CBI is reported to have registered one case against an officer of the Bank under the Prevention of Corruption Act, 1947.

Indian's stand in Washington regarding GATT talks

1523. SHRI SURAJ PRASAD; Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that in a two day Conference called by the United States